

strengthen the existing facilities for training of Senior and Intermediate level personnel.

iii) The Registrars agreed to step up the tempo of recovery of cooperative dues.

iv) For strengthening the primary agricultural credit societies at the village level, the Conference suggested that the existing margins available to State and Central cooperative banks and primary societies should be reviewed with a view to increasing the margins to primaries. The State Governments, in consultation with the National Bank for Agricultural and Rural Development, will have to work out revised margins, wherever necessary. The Registrars also pointed to the need for increasing the margins to cooperatives for distribution of fertilisers. The Government have taken note of this recommendation and this will be kept in view when the present margins are reviewed.

v) The Conference recommended a programme of rehabilitation with adequate financial support, of the 'sick' cooperative sugar factories. The National Cooperative Development Corporation will consider stepping up allocation for this programme, consistent with the overall availability of its resources.

vi) The Conference recommended that the programme of cooperative spinning mills should get the full support from Government and financing institutions. A provision of Rs. 20 crores has been made in the 6th Plan for growers' spinning mills. This provision is inadequate in the context of large demands. The mid-term appraisal of the 6th Five Year Plan will take into account the additional outlays required for this purpose.

vii) For helping the weaker sections, the Registrars recommended earmarking of funds, liberal pattern of financial assistance for cooperatives of weaker sections and special programme for vil-

lage artisans. The State Governments are to formulate specific programmes and earmark fund for this purpose. The State Governments could also draw upon the assistance available from the National Cooperative Development Corporation for these programmes.

viii) The Registrars recommended that the Central Government should constitute a Committee to review of Cooperative Laws and administration in the country. This recommendation will be placed before the next meeting of the State Ministers of Cooperation.

ix) The Conference also recommended setting up of study Teams for major crops to consider measures for expanding inter-State and export trade in agricultural produce by cooperatives with necessary coordination between the primary, State and National Level Cooperative Marketing Federations. After identifying the major commodities for which such study teams have to be appointed, the National Cooperative Development Corporation will constitute the Study Teams.

उत्तर प्रदेश में कृषि पर आधारित उद्योगों की स्थापना

2379. श्री अनवर अहमद : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार पश्चिमी उत्तर प्रदेश में कृषि पर आधारित बड़े उद्योगों की स्थापना करने के प्रस्ताव पर विचार कर रही है ; और

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है ?

कृषि मंत्रालय में राज्य मंत्री (श्री आरिफ मोहम्मद खान) : (क) और (ख). छठी पंच वर्षीय योजना के दौरान पश्चिमी उत्तर प्रदेश में चीनी के कारखाने स्थापित करने के लिए पांच

आशय पत्र/लाईसेंस दिए गए हैं जो नीचे दिए गए हैं :—

- (1) सितारगंज, जिला नैनीताल ।
- (2) हंसा (सेमीखेडा) जिला बरेली ।
- (3) जानसाथ, जिला मुजफ्फरनगर ।
- (4) पूरनपुर, जिला पीलीभीत ।
- (5) सम्पूर्णनगर, जिला खेरी ।

पोवायान, जिला शाहजहांपुर तहसील घाटमपुर, जिला कानपुर तथा गदरपुर जिला नैनीताल में चीनी के कारखाने स्थापित करने संबंधी प्रस्ताव की सरकार जांच कर रही है ।

Provision of kitchen sinks in type III Quarters in Mandir Marg

2380. SHRI DHARAM DASS SHASTRI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether kitchen sink have been provided in certain quarters of type III in Sector D, Mandir Marg, Gole Market, New Delhi;

(b) if so, the quarters indicating the numbers that have been provided kitchen sinks during the last three years (year-wise);

(c) whether the residents of type III quarter, are entitled for the provision of kitchen sinks; and

(d) if so, the reasons why other allottees in Sector D have not been provided this facility?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) and (b) Kitchen sink has been provided in quarter No. D-744, Mandir Marg, in 1982-83 on payment of additional licence fee.

(c) and (d) In the new quarters, kitchen sinks are being provided at the time of construction but decision for provision of kitchen sinks in the old quarters has not yet been taken. Individual requests for provision of kitchen sinks in the quarters already constructed are however, considered subject to availability of funds and on payment of additional licence fee.

Supply of Food Articles to Kerala and Orissa

2381. SHRI A. K. BALAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state the details of food articles allotted and supplied by the Central Government to the States of Kerala and Orissa since 1980?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLY (SHRI BHAGWAT JHA AZAD): A statement showing allotment and offtake of food articles in respect of the States of Kerala and Orissa for the years 1980 to 1982 and upto March, 1980 is attached (Annexure).

Statement

Allotment and off-take of food articles in respect of Kerala and Orissa for the years 1980-82 and upto March, 1983

State	Allotment			Off-take		
	Foodgrains ('000 tonnes)	Sugar (Metric Tonnes)	Edible oil* (Metric tonnes)	Foodgrains ('000 tonnes)	Sugar (Metric tonnes)	Edible Oil* (Metric tonnes)
1	2	3	4	5	6	7
<i>Kerala</i>						
1980	1815.26	125940	10800	884.1	@	7972
1981	1672.00	125940	28300	1171.3	@	27590
1982	1342.00	128649	24067	1279.6	@	21311